

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSCivil Appeal Nos.8941-8942/2011

M/S NIJHARA BROTHERS

Appellant(s)

VERSUS

CANARA BANK OVERSEAS BRANCH &amp; ORS.

Respondent(s)

(IA No. 144629/2026 - APPLICATION FOR VACATION OF INTERIM ORDER)

Date : 19-08-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Mr. Naveen Pahwa, Sr. Adv.

Ms. Bihu Sharma, Adv.

Mr. Nachiket Kaul, Adv.

Ms. Tanya Shree, AOR

Ms. Ekta Pradhan, Adv.

For Respondent(s) :

Ms. Rakhi Sahijpal, Adv.

Mr. Nitin Bhardwaj, AOR

Mr. Deepayan Mandal, AOR

Mr. Naman Varma, Adv.

Mr. Mridul Bansal, Adv.

Mr. Monu, Adv.

Mr. Chritarth Palli , AOR

UPON hearing the counsel the Court made the following

O R D E R

As prayed for, list the appeals after two weeks.

(VISHAL ANAND)  
DEPUTY REGISTRAR(POOJA SHARMA)  
COURT MASTER (NSH)